## F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 18.09.2018

## ORDER NO. 203 of 2018

Hon'ble HOD is pleased to partially modify the sitting notified vide order no. 185 and 201 of 2018 for CESTAT Delhi to the extent indicated below:-

On 18.09.2018 at 10.30 a.m. Hon'ble Shri V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Customs, Excise & Service Tax Division Bench matters.

On this day, Hon'ble Ms. Archana Wadhwa, Member (J) will hear all Single Member Bench matters.

By Order

(Bineesh Kumar K.S) Registrar

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SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.